## GOVERNMENT OF INDIA PLANNING LOK SABHA

STARRED QUESTION NO:44 ANSWERED ON:28.07.2010 UNIQUE IDENTIFICATION PROJECT Raghavan Shri M. K.

## Will the Minister of PLANNING be pleased to state:

- (a) the present status of the Unique Identification (UID) project and the estimated cost involved in the UID project;
- (b) whether the activities of the UID authority are likely to overlap with other existing systems and also lead to duplication of methodology:
- (c) if so, the corrective measures being taken in this regard;
- (d) whether any study has been conducted to ensure proper use and safety while issuing the UID; and
- (e) if so, details thereof and if not, the reasons therefor?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a) to (e): A Statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO.44 REGARDING UNIQUE IDENTIFICATION PROJECT RAISED BY SHRI M.K. RAGHAVAN TO BE ANSWERED ON 28.7.2010

- (a): The mandate of the Unique Identification Authority of India (UIDAI) is to issue Unique Identification numbers to all the residents. The process of enrolment leading to the issue of Unique Identification number ('AADHAAR') is expected to commence from August 2010 onwards. The first set of Unique Identification numbers (UID) will be issued between August 2010 and February 2011. The estimated cost of Phase-I and II of the UID project is Rs.3,170/- crore spread over five years.
- (b) & (c): The UIDAI proposes to collect the demographic and biometric attributes of residents through various agencies of the Central and the State Governments and others who, in normal course of their activities, interact with the residents. These entities are described as 'Registrars' of the UIDAI. As the exercise for creating the National Population Register (NPR) under the Citizenship Act, 1955, by the Registrar General of India (RGI) is going on, the RGI will be an important Registrar for the purpose of collection of demographic and biometric data for the project. An Inter-Ministerial Group has been set up to integrate the processes of the NPR with the UID system.
- (d) & (e): The UIDAI set up two Committees, namely, the Demographic Data Standards and Verification Procedure Committee and Biometrics Committee to recommend the demographic data standards and the biometric standards for collection and verification of demographic and biometric data of residents during enrolment into the UID database and authentication. The Demographic Data Standards and Verification Procedure Committee was set up on 9th October, 2009 with Shri N. Vittal as Chairman and submitted its report on 9th December, 2009. The Biometrics Committee was constituted under the Chairmanship of Director General, National Informatics Centre in September, 2009 and it submitted its Report on 30th December, 2009. The recommendations of both the Committees have been accepted by the UIDAI. `AADHAAR' number will be a 12 digit random number. The number will not contain any intelligence. A set of mandatory, conditional and optional demographic data such as name, date of birth, gender, name of parents, residential address and biometric features such as photograph, all ten finger prints and iris images are together expected to establish and verify the identity of a resident. A number of documents have been prescribed by the Demographic Committee to prove identity and address.

The number will be assigned only after biometric de-duplication process of the data supplied by the registrars. The UIDAI's response to requests to authenticate identity will be either positive, negative or any other appropriate response which will not include demographic and biometric information of the resident.